

ITEM NO.6

REGISTRAR COURT

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1332/2025

JAGADEESH DEVARAMAJI CHOUDHARI

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA

Respondent(s)

spare not filed

Date : 13-02-2025 This petition was called on for hearing today.

For Petitioner(s) :

Mr. Narsingh Patel, Adv.

Ms. Rachana, Adv.

Mr. Devendra Singh Kushwaha, Adv.

Mr. Manoranjan Paikaray, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

As per office report, Ld. Counsel for the petitioner has not filed spare copy for issuance of notice in light of Hon'ble Court's order dated 20.12.2024. Today, more time is sought. One week's time, as last opportunity, is granted to file spare copy. If spare copy is filed within the time granted, notice be issued immediately and list on 28.3.2025 else Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

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SUJATA SINGH  
Registrar